

**Akashvani Kendra in Akol District in Maharashtra**

[*Translation*]

7445. SHRI BHAOOSAHEB PUNDLIK PHUNDKAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the construction work of Akashvani Kendra in Akol district in Maharashtra has been completed: and

(b) if not, the time by which it is likely to be completed and start functioning?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). The radio station at Akola is envisaged for commissioning during 1990.

[*English*]

**Capacity Utilisation of Steel Plants**

7446. SHRI A.K. ROY: Will the Minister of STEEL AND MINES be pleased to state:

(a) the names of the steel plants which are working below the 'break-even point' at present;

(b) the reasons therefor; and

(c) the steps taken to improve the capacity utilisation of these steel plants?

THE MINISTER OF STEEL AND MINES AND THE MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) The planned operations of Steel Authority of India Limited for 1990-91 are above the 'break-even point'.

(b) Does not arise.

(c) Steps taken to improve the capacity utilisation of steel plants inter-alia include,

i) Change in work culture conducive to higher productivity and quality;

ii) Modernisation and technological upgradation of the plants;

iii) Ensuring adequate availability of inputs of right quality and in the required quantity;

iv) Special drive to increase awareness to reduce energy consumption;

v) Improved maintenance of plant and equipment; and

vi) Strict adherence to technological norms.

**Profit and Loss of M.M.T.C.**

7447. SHRI M.M. PALLAM RAJU: Will the Minister of COMMERCE be pleased to state:

(a) the profit/loss figures of each of the subsidiaries of the Minerals and Metals Trading Corporation (MMTC) and those of the MMTC over the last three years;

(b) the list of all the metals and minerals that MMTC trades in order of priority and major trading countries/organisations;

(c) whether MMTC also enters into transactions with private trading houses;

(d) if so, the reasons and circumstances therefor; and

(e) the export target of MMTC for 1990-91?